

SHINDE) : (a) Statewise number of Gins in India in 1966-67 season were as under :-

<i>State</i>	<i>No. of working Ginning Factories.</i>
Assam	13
Andhra Pradesh	47
Gujarat	428
Madhya Pradesh	252
Maharashtra	779
Mysore	517
Punjab (earstwhile)	41
Rajasthan	19
Tamil Nadu	108
Tripura	2
West Bengal	5
All India Total	2211

Information about the Statewise output capacity of gins is not available. However, the existing capacity in the country appears to be sufficient for the present size of the crop.

(b) The gins installed in most of the factories are old but these are reported to be working satisfactorily with period i.e. replacement of the working parts like rollers knife etc.

(c) Government of India has not drawn up any such Plan.

(d) There is no such proposal at present.

(e) Single roller as well as double-roller gins are indigenously available. However, sawgins have to be imported.

Recommendation for supply of Jeep to Supdt. Post Offices, Kangra Postal Division

2562. SHRI HEM RAJ : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the Regional Post and Telegraph Advisory Committee has recommended for the supply of a jeep to the Superintendent Post Offices, Kangra Postal Division; and

(b) if so, when the recommendation was received and the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Yes.

(b) The recommendation was received on 9.7-68.

Government of India have sanctioned 2 jeeps for use in two of the border divisions of Assam on experimental basis, to study whether the advantages derived from the provision of such transport would be commensurate with the additional expenditure involved. After the results of this experiment are sifted and a final decision is taken the proposal to provide Government transport to Superintendent of Post Offices at Kangra will be examined.

Land Leased out in Vijay Nagar, Delhi

2563. SHRI M. KAMALANATHAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Rehabilitation Department has, in contravention of the Delhi Master Plan and the Town Plan, leased out public places in Block 'G' Vijay Nagar, Delhi -9; and

(b) if so, what action Government propose to rectify and restore the land for community welfare ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) Only in one instance, it was brought out that a piece of adjacent land, which was transferred to the allottee of the near-by house, was a part of a lane and park, shown in the Master Plan.

(b) When this fact came to the notice of the Department of Rehabilitation, steps were taken to have the allotment cancelled, by initiating judicial proceedings, but the Department did not succeed.

Installation of Public Call Office at Tileswar and Dhalapur, Orissa

2564. SHRI A. DIPA : Will the Mini-